

## RAJYA SABHA

Tuesday, 10 September, 1974/19  
Bhadra, 1896 (Saka)

The House met at eleven of the clock. Mr.  
Chairman in the Chair.

### FELICITATIONS TO THE CHAIRMAN

SHRI NIREN GHOSH (West Bengal):  
We congratulate you on your  
birthday.

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
ANNASAHEB P. SHINDE): Everybody  
offers congratulations to you.

MR. CHAIRMAN: Thank you very much.

### PAPERS LAID ON THE TABLE

#### Gujarat Private Forests (Acquisition) Amendment Act, 1974

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
ANNASAHEB P. SHINDE): Sir, I beg to  
lay on the Table a copy (in English and  
Hindi) of the Gujarat Private Forests (Ac-  
quisition) Amendment Act, 1974, enacted by  
the President under sub-section (3) of  
section 3 of the Gujarat State Legislature  
(Delegation of Powers) Act, 1974. [Placed in  
Library. See No. LT-8405/74.]

#### Notifications of. Ministry of Agriculture

SHRI ANNASAHEB P. SHINDE: Sir, I  
also lay on the Table a copy each (in English  
and Hindi) of the following Notifications of  
the Ministry of Agriculture (Department of  
Agriculture), under subsection (2) of section  
63 of the Wild Life (Protection) Act, 1972:

(i) Notification G.S.R. No. 365(E),  
dated the 14th August, 1974, publishing  
the Wild Life (Stock Declaration) Rules,  
1974.

(ii) Notification G.S.R. No. 366(E),  
dated the 14th August, 1974, publishing  
the Wild Life (Transactions and  
Taxidermy) Rules, 1974.

[Placed in Library. See No. LT-8404/74  
for (i) and (ii).]

Statement showing the Action Taken by  
Government on the various  
Assurances, Promises and Undertakings  
given during various sessions

THE MINISTER OF STATE IN THE  
DEPARTMENT OF PARLIAMENTARY  
AFFAIRS AND IN THE MINISTRY OF  
WORKS AND HOUSING (SHRI OM  
MEHTA): Sir, I beg to lay on the Table the  
following statements (in English and Hindi)  
showing the action taken by Government on  
the various assurances, promises and  
undertakings given during the sessions shown  
against each:

(i) Statement No. XXIII—Seventy-  
first  
Session, 1970.

(ii) Statement No. - XV-Eighty-first Ses-  
sion, 1972.

(iii) Statement No. XIII-Eighty-second  
Session, 1972.

(iv) Statement No. IX-Eighty-fifth Session,  
1973.

(v) Statement No. VII-Eighty-sixth Ses-  
sion, 1973.

(vi) Statement No. IV-Eighty-seventh  
Session, 1974.

(vii) Statement No. III-Eighty-eighth Ses-  
sion, 1974.

(viii) Statement No. II-Eighty-ninth Ses-  
sion, 1974.

[Placed in Library. See No. LT-8426/74 for  
(i) to (viii).]

#### Annual Report (1973-74) of the Trade Marks Registry

THE MINISTER OF COMMERCE (SHRI  
D. P. CHATTOPADHYAYA): Sir, I beg to  
lay on the Table, under section 126 of the  
Trade and Merchandise Marks Act, 1958, a  
copy (in English and Hindi) of the Fifteenth  
Annual Report of the Trade Marks Registry  
for the Year 1973-74. [Placed in Library.  
See No. LT-8424/74].

#### Annual Report and Accounts (1972- 73) of the Shipping Development Fund Committee and Related Papers

THE DEPUTY MINISTER IN THE  
MINISTRY OF SHIPPING  
AND  
TRANSPORT (SHRI PRANAB MUKHER-  
JEE): Sir, I beg to lay on the Table, under  
subsection (6) of section 16 of the Merchant  
Shipping Act, 1958, a copy (in